POST OFFER PUBLIC ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF

NIDHAN COMMERCIAL COMPANY LIMITED

CIN: L36911WB1982PLC034794,
Registered Office: 97, Park Street, 5th Floor, Kolkata- 700016, Tel No.: +91 033 2226 7376,
Email: ncc_l@hotmail.com, Website: www.nidhanltd.com

Open Offer for acquisition of 76600 (Seventy-Six Thousand and Six Hundred) fully paid-up equity shares representing 25.67% of the equity and voting share capital of Nidhan Commercial Company Limited (**"NCCL"/ "Target Company"**) at an Offer Price of Rs. 49/- (Rupees Forty-Nine Only) per equity share by Mr. Kapil Hiralal Jain (hereinafter referred to as the **"Acquirer"**).

This Post Offer Public Advertisement is being issued by M/s. VC Corporate Advisors Private Limited, being the Manager to the Offer, on behalf of the Acquirer, in connection with the Open Offer made by the Acquirer, pursuant to and in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto [**"SEBI (SAST) Regulations, 2011"**].

This Post Offer Public Advertisement should be read in continuation of and in conjunction with the Public Announcement dated December 07, 2023 (**"PA"**), the Detailed Public Statement dated December 14, 2023 (**"DPS"**) that was published on December 14, 2023 in The Financial Express (English daily all editions), Jansatta (Hindi daily all editions), Pratah Kal (Marathi Daily Mumbai edition) and Sukhabar (Bengali daily Kolkata Edition), the Draft Letter of Offer dated December 21, 2023 (**"DLOF"**), the Letter of Offer along with Form of Acceptance dated March 04, 2024 (**"LOF"**) and the Offer Opening Public Announcement Cum Corrigendum to the DPS dated March 15, 2024 that was published on March 15, 2024 in the aforementioned newspapers. This Post Offer Advertisement is being published in all the newspapers in which the DPS and the Offer Opening Public Announcement Cum Corrigendum to the DPS was published. Capitalized terms used but not defined in this Post Offer Advertisement shall have the meaning assigned to such terms in the LOF.

The Public Shareholders of the Target Company are requested to kindly note the following information with respect to the Open Offer.

1.	Name of the Target Company	:	Nidhan Commercial Company Limited
2.	Name of the Acquirer ~~and PACs~~	:	Mr. Kapil Hiralal Jain [There are no PACs with the Acquirer]
3.	Name of Manager to the Offer	:	VC Corporate Advisors Private Limited
4.	Name of Registrar to the Offer	:	S.K. Infosolutions Private Limited
5.	Offer details:		
	a) Date of Opening of the Offer	:	Monday, March 18, 2024
	b) Date of Closing of the Offer	:	Tuesday, April 02, 2024
6.	Date of Payment of Consideration	:	Not Applicable
7.	Details of the Acquisition		

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 49/- per equity share		Rs. 49/-per equity share	
7.2.	Aggregate number of shares tendered	76600		NIL	
7.3.	Aggregate number of shares accepted	76600		NIL	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 37,53,400/-		NIL	
7.5.	Shareholding of the Acquirer ~~and PAC before~~ Share Purchase Agreement (SPA) and Public Announcement (No. & %)	0 0.00%		0 0.00%	
7.6.	Shares Acquired by way of SPA • Number • % of Fully Diluted Equity Share Capital	192650 64.56%		192650 64.56%	
7.7.	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	76600 25.67%		0 0.00%	
7.8.	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post Offer shareholding of Acquirer ~~and the PACs~~ • Number • % of Fully Diluted Equity Share Capital	269250 90.23%		192650 64.56%	
7.10.	Pre and Post Offer shareholding of Public Shareholders	**Pre - Offer**	**Post Offer**	**Pre - Offer**	**Post Offer**
	• Number • % of Fully Diluted Equity Share Capital	76600 25.67%	29150 9.77%	76600 25.67%	105750 35.44%

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Public Advertisement and also for the fulfilment of his obligations as laid down in the SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Public Advertisement will be available on the websites of SEBI, i.e., www.sebi.gov.in, MSEI, i.e., www.msei.in and on CSE at www.cse-india.com

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER:

VC Corporate Advisors Private Limited	**S.K. Infosolutions Private Limited**
CIN: U67120WB2005PTC106051 SEBI REGN. No.: INM000011096 Validity of Registration: Permanent (Contact Person: Ms. Urvi Belani / Mr. Premjeet Singh) 31, Ganesh Chandra Avenue, 2nd Floor, Suite No. 2C, Kolkata-700 013 Tel. No.: (033) 2225-3940 Email: mail@vccorporate.com Website: www.vccorporate.com	CIN: U72300WB1999PTC090120 SEBI REGN. No.: INR00000388 Validity of Registration: Permanent (Contact Person: Mr. Dilip Bhattacharya) D-42, Katju Nagar Colony, Ground Floor, Jadavpur, Kolkata- 700032 Tel. No.: (033)-24120027, 24120029; Fax No.: (033) -24120027 Email ID: skcdilip@gmail.com Website: www.skinfo.in

On behalf of the Acquirer:
Sd/-
Kapil Hiralal Jain

Place: Kolkata **Date: 05.04.2024**